



**HIGH COURT OF JUDICATURE FOR RAJASTHAN  
BENCH AT JAIPUR**

D.B. Civil Writ Petition No. 6899/2019

Suo Motu

----Petitioner

Versus

State Of Rajasthan

----Respondent



For Petitioner(s) : Mr. Abhishek Sharma, Adv.  
For Respondent(s) : Mr. S.S. Raghav, AAG  
Mr. Siddharth Ranka, Adv.  
Mr. Prateek Kasliwal, Adv. with Ms.  
Gauri Jasana, Adv. and Mr. Tanmay  
Mangal, Adv.  
Mr. Angad Mirdha, Adv.

**HON'BLE THE ACTING CHIEF JUSTICE MR. MANINDRA MOHAN SHRIVASTAVA  
HON'BLE MR. JUSTICE SAMEER JAIN**

**Order**

**25/05/2022**

Though office report shows that respondent No.4 has not been served, learned counsel Mr. Siddharth Ranka entered appearance on behalf of respondent No.4. Copy of petition be supplied to him within a week.

Reply be filed within four weeks.

List after four weeks.

(SAMEER JAIN),J

(MANINDRA MOHAN SHRIVASTAVA),ACTING CJ

JKP/Arun/29